



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
45	I.A.(Civil)/3468/2024 B/O in PIL/29/2024	BARPETA ROAD SARBAJANIN RASH MANDIR AND ANR Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS	MR. P MAHANTA MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM
	WITH PIL/29/2024	RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM Versus THE STATE OF ASSAM AND 71 ORS	MR H K DAS, AMICUS CURIAE	GA, ASSAM MR. A R SIKDAR(R-66) MR. M DUTTA (R-65) MR. N UDDIN (R-65) MR R DHAR (R-57) MR H DAS (R-64) MR N AHMED(R-66) MR. M K HUSSAIN (R-70) MRS. S Y AHMED (R-70) MR. M ISLAM (R-65) MR. P MAHANTA (R-66) MR. D BORA(R-66) MR B C MUCHAHARY (R- 57) MR. S I TALUKDAR(R-66) MR A BASUMATARY(R-66) MS. F H AHMED (R-70) MR S K CHHETRY (R-65) MR. M ALOM(R-70) J DAS (R-57)
	WITH I.A.(Civil)/3457/2024 in PIL/29/2024	DARIDRA GOT Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS	MR. Y S MANNAN MR S M ABDULLAH P MD IMRAN	GA, ASSAM
	WITH I.A.(Civil)/3458/2024 in PIL/29/2024	DARIDRA GOT Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS	MR. Y S MANNAN MR S M ABDULLAH P MD IMRAN	GA, ASSAM

WITH
[I.A.\(Civil\)/3469/2024](#)
in PIL/29/2024

BARPETA ROAD SARBAJANIN RASH
MANDIR AND ANR
Versus
RE ORGANIZING ILLEGAL LOTTERIES
(OFFLINE AND ONLINE) IN THE STATE OF
ASSAM AND ORS H

MR. P MAHANTA
MR. P MAHANTA
MS. M BORGHAIN
M DAS

GA, ASSAM

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

46 [WP\(C\)/2864/2024](#)
FIXED

TRIDENT INFRAPROJECTS PVT. LTD.
Versus
THE STATE OF ASSAM AND 2 ORS

MR. A GOYAL
MR. A CHOUDHURY
MR. P DAS

SC, FINANCE AND
TAXATION

=====

LEAVE NOTE OF ADVOCATES FOR 12/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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29)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



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BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 WA/151/2023	LAILUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
WITH 48 WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
WITH 49 WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
50 WP(C)/2477/2024 CAVT. NO.047020/24,N	THE UNION OF INDIA AND 8 ORS. Versus UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR
51 WP(C)/4531/2024	THE CHAIRMAN CUM MANAGING DIRECTOR BSNL AND 2 ORS Versus SHASHI KANT AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	DR G J SHARMA (R-1) MR K BISWAKARMA (R-1) MS. K BHATTACHARYYA(R-1) DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/5488/2024 FIXED	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU
22	WP(C)/5725/2024 FIXED	BIPLOB CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K K DEY MR V K BAROOAH	SC, SEC. EDU. SC, ASSAM UNIVERSITY
23	WP(C)/5852/2024 B/O	MOKLESUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
24	WP(C)/5855/2024 B/O	SYEDA ZINNA AKHATARA AHMED AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
25	WP(C)/5861/2024 B/O	AINUL ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL SIT AT 11:00 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
55	Bail Appln./2380/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NURUL HUDA Versus THE STATE OF ASSAM AND ANR	MR A DEKA	PP, ASSAM
56	Bail Appln./3207/2024 WITH OFFICE NOTE, FIXED	MITHUN KUMAR SAHANI Versus THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	MR. S C KEYAL SC, CUSTOMS
57	Bail Appln./3323/2024 B/O	ANANYA DOLEY Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

37	WP(C)/2349/2024 AT 10:30 AM	DR. RAHMAT ALI LASKAR Versus THE STATE OF MAHARASHTRA AND 9 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
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MOTION

38	WP(C)/5745/2024 FIXED	MOHANTA DEWRI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, P AND R.D.
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39	WP(C)/5858/2024 B/O	ABDUL JALIL Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
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40	WP(C)/5859/2024 B/O	BULBUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
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ORDERS

41	WP(C)/5724/2024 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

10	Mat.App./25/2021 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR. D J DAS N GAUTAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
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29)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



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[For Tuesday,12th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	WP(C)/2825/2024 B/O	KHEMANTA BHUMIJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, REVENUE
MOTION				
22	WP(C)/5686/2024 FIXED	M/S AKBAR ALI MIR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. N HAWELIA MS. N GOGOI	SC, TAXES
23	WITH WP(C)/5538/2024	M/S MARJINA BIBI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
24	WITH WP(C)/5539/2024	M/S REZAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
ADMISSION				
25	WP(C)/4500/2021 FIXED	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
26	WITH WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
17	Bail Appln./2781/2024 (AT 2:00 PM), WITH CASE RECORD(SCANNED COPY), FIXED	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
HEARING				
18	RFA/42/2019 WITH LCR, FIXED	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	CRP(IO)/460/2024 B/O	SURESH AGARWALA Versus HANUMAN MAL NAKHAT (JAIN)	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	
ORDERS				
29	MACApp./387/2019 WITH LCR, B/O	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus SRI BHABEN BORUAH AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
30	WITH MACApp./285/2021	SRI BHABEN BORUAH Versus SHRIRAM GENERAL INSURANCE COMPANY LTD AND ANR	MR. B BARUAH MS. R R BARUAH B R DAS MS S HASNU	MR. A J SAIKIA MR. B KAKATI MR G S BORO
31	I.A.(Civil)/2793/2024 B/O in MACApp./2707/2024	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
32	WITH MACApp./2707/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS H	MS. R D MOZUMDAR	
32	WP(C)/3875/2024 B/O	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/3683/2017 FIXED	NABAM JOYCY Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	MS. N. BORA, SC, P AND R.D. GA, ASSAM MR. P.R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT
27	WP(C)/5478/2021 FIXED AT 2:00 P.M.	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
28	WITH WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
29	WITH WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
30	WITH WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
31	Bail Appln./3111/2024 B/O	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S DEKA MR B SINHA MR. MUSTAFA HUSSAIN	PP, ASSAM
MOTION (BA)				
32	Bail Appln./3445/2024 B/O	KOYES AHMED @ KOYES AHMED MAHAMMOD Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
ADMISSION				
33	Crl.Pet./505/2024 B/O	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MD F FARIDI	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR R S RONGHANG(R-2) PP, ASSAM
34	Crl.Pet./548/2024 WITH LCR 2 FILES (SCANNED COPY), B/O	KRISHNA PAUL Versus THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
35	Crl.Pet./662/2024 WITH LCR 1 FILE (SCANNED COPY), FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
36	WITH Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
37	WITH Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
BAIL HEARING (BA)				
38	Bail Appln./2329/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	DEBEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHAUDHURY	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
39	Bail Appln./2856/2024 WITH OFFICE NOTE, FIXED	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB

40	Bail.Appln./3328/2024 FIXED	MAZHARUL ANWAR CHOUDHURY @ MAJHARUL ANWAR CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
ORDERS				
41	I.A.(CrI.)/895/2024 WITH OFFICE NOTE, LCR 6 FILES, B/O in CrI.A./307/2024 WITH CrI.A./307/2024	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	PP, ASSAM
		SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	PP, ASSAM
HEARING				
42	CrI.Pet./374/2014 FIXED	AJAY MALAKAR Versus AJAY KUMAR	MR.A K PURKAYASTHA MR.M J BARUAH	ADDL PP,ASSAM
43	CrI.A./367/2018 WITH LCR TWO BUNDLES. (THREE BUNDLES KEPT IN SECTION), FIXED	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
18	Crl.Pet./558/2020 WITH LCR 1 FILE(SCANNED COPY), B/O	PARASH AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. P K GARODIA MR H BETALA MR C KUMAR	PP, ASSAM
ADMISSION				
19	Crl.Rev.P./254/2024 WITH LCR 4 FILES, B/O	IMAN ALI Versus MAFIDA KHATUN	MR. R ISLAM MR S ISLAM N. UDDIN	MR. M H AHMED MR. I AMIN MR. O ULLAH
BAIL HEARING (BA)				
20	Bail Appln./2921/2024 WITH OFFICE NOTE, FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
21	Bail Appln./3280/2024 WITH OFFICE NOTE, FIXED	RAHIBUL ISLAM @ MD RAIFUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
22	Bail Appln./3402/2024 (CONNECTED WITH ITEM NO. 45 IN THE DAILY CAUSE LIST BEFORE HONOURABLE MR. JUSTICE P.J. SAIKIA), FIXED	SIDDIK ALI Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
BAIL HEARING				
23	AB/2678/2024 FIXED	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI

HEARING

24	Crl.Rev.P./151/2013 WITH LCR 1 FILE, FIXED	ISLAM UDDIN @ ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MR.M DAS	PP, ASSAM
25	Crl.Pet./632/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	ABDUS SALAM MIAH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
7	Bail Appln./1364/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,12th November 2024]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
3	WP(C)/6148/2012	JOYSREE RAJKUMARI Versus THE STATE OF ASSAM and ANR.	MR.K M HALOI MS.G MAHANTA	GA, ASSAM
4	WP(C)/1076/2015	MISS JOYSREE RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM
5	WP(C)/6316/2013	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
6	WP(C)/6352/2013	VIJAY KUMAR KEKDAS LAWHATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRS SHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
7	WP(C)/867/2014	MD. SARIFUDDIN AHMED Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
8	WP(C)/644/2022	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 12TH DAY OF NOVEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 3]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

1. I.A.(C) 193/2024
(IN PIL 16/2023)

SILEN VALLEY PEOPLES WELFARE
FORUM AND ANR.
VERSUS
THE STATE OF AP AND 10 ORS.

LENTSOTHE
SANGTAM

MARTO KATO
DUGMAR KAMDUK
DSGI
GA(AP)
SC (LAND MANAGEMENT)